

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.

ROC.NO.9468/2016-B.SPL.

NOTIFICATION NO.1144-B.SPL.


DATED:15.12.2016.

The High Court is pleased to order the following Posting and Transfer:-

Sri G.Srinivas, I Addl. District and Sessions Judge, Guntur, is transferred and posted as Prl. District and Sessions Judge, Vizianagaram, VICE Sri M.Lakshminarayana, who is due to retire from service on attaining the age of superannuation on the AN of 31.12.2016.

- i) Sri G.Srinivas, will handover charge of his post to II Addl. District and Sessions Judge, Guntur, and proceed to his new station. He shall take charge of his post from Sri M.Lakshminarayana, on the Afternoon of 31.12.2016.
- ii) The II Additional District and Sessions Judge, Guntur, will be in full additional charge of the post of I Additional District and Sessions Judge, Guntur, until further orders.

NOTE: The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad

4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Prl. District and Sessions Judge, Guntur and Vizianagaram
11. The I Addl. District and Sessions Judge, Guntur and Vizianagaram
12. The II Addl. District and Sessions Judge, Guntur.
13. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
14. The District Treasury Officer, Guntur and Vizianagaram.
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.